

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 812
(TO BE ANSWERED ON THE 28th July 2015)

EXPANSION OF JODHPUR CITY AIRPORT IN RAJASTHAN

812. SHRI NARAYAN LAL PANCHARIYA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the progress made in the Jodhpur city civil airport expansion scheme in Rajasthan and the time by when this expansion will be completed;
- (b) the names of the private airline companies which submitted proposals for providing air services in Jodhpur the details thereof; and
- (c) whether Government has taken cognizance of the fact that the fares of Air India are very high in comparison to the fares charged by private companies for providing air services, if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

- (a): Jodhpur airport is a Defence Airport where Airports Authority of India (AAI) maintains a civil enclave. The commencement of expansion work of the civil enclave and its completion depends on handing over of additional land to AAI as requisitioned from IAF.
- (b): At present Air India is operating one daily flight on Delhi-Jodhpur-Mumbai and one daily flight on Mumbai-Jodhpur-Delhi sector. Jet Airways is also operating one daily flight on Delhi-Jodhpur-Delhi and one daily flight on Bengaluru-Mumbai-Jodhpur sector. No other proposal has been received from any new airline to operate flight to Jodhpur in Summer Schedule 2015.
- (c): Under the provision of Sub Rule (1) of Rule 135, Aircraft Rules 1937, airlines are free to fix reasonable tariff having regard to all relevant factors, including the cost of operation, characteristics of service, reasonable profit and the generally prevailing tariff. However, Air India does not practice predatory pricing nor take advantage of market conditions and its fares are transparent and uploaded in the website.
